

(2)

Date: 2/6/1988

Neither the applicant nor his advocate is present.

Mr. S.R. Abre, Advocate for Mr. P.M. Badhan, Counsel appears for the respondent.

Mr. Abre has received the papers from the department which is to be gone through by him. He, therefore, requests to grant some more time to file the reply.

Adjourned to 9/8/1988 for further directions.

No notice of this date to any party.

At Parli
DH

Received reply to the application
from Respondents in OA/TA No. 173/88
by hand, post on..... 1/8/88..

Date: 2/8/88 Receiving Clerk.

Date: 9/8/1988

Neither the applicant nor his advocate is present.

Mr. S. R. Abre, Advocate for Mr. P. M. Badhan, Counsel appear for the respondent.

The reply has already been filed by the respondent in the office on 1/8/1988.

(contd.)